

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-BA-96/2020**

Mohammad Ishaq @ Azaan Hingora ...Applicant.

Vs

State of Goa and anr. ...Respondents.

Shri K. Raikar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

The learned Additional Public Prosecutor seeks time.

Post the matter on 22.12.2020.

DAMA SESHADRI NAIDU, J.

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